

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(27)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TP(HC)/CAA/83 & 84/2017  
NAME OF THE TRANSFEROR : RASS MANUFACTURING INDIA PVT LTD  
NAME OF THE TRANSFERRE : TEXELQ ENGINEERING INDIA PVT LTD  
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. RAMASAMY &  
G.V. MOHAN KUMAR

Counsel for Petitioner

G.V. Mohan Kumar

ORDER

Counsel for Petitioner present. Reports of RD and OL are received. For hearing the matter, put up on 17.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

ghk